



HARYANA LEGISLATIVE ASSEMBLY

Budget Session 2026

Starred Question

27th February, 2026

Total Question - 20

To Construct the Primary Health Centres

*81 Sh. Bhagwan Dass (Nilokheri):

Will the Health Minister be pleased to state: -

a) whether it is a fact that the construction work of Primary Health Centre (PHC) in Sagga, approved in the year 2018 at a cost of ₹ 3.92 crore, was being executed by an agency whose tender was cancelled by the Government under Clause No. 694;

b) if so, the time by which fresh tender for the construction of the abovesaid PHC is likely to be issued and the construction work is likely to be restarted; and

c) whether it is also a fact that the construction work of Primary Health Centre in village Samana Bahu, approved in the year 2019 at a cost of ₹ 3.60 crore under the Chief Minister's announcement, has been lying stalled for the past seven years; if so, the reasons thereof togetherwith the time by which the construction work of said PHC is likely to be resumed and completed?

To Widen the Road

***82 Mohd. Israil (Hathin):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether it is a fact that the route connecting Hodal to Pataudi, which is an important traffic route of South Haryana, is facing heavy traffic pressure and frequent accidents; and

b) whether there is any proposal under consideration of the Government to widen the abovesaid road into four lanes; if so, the current status of the said proposal togetherwith the steps being taken by the Government in the matter?

To Declare Prithla as a Sub-division

***83 Sh. Raghubir Tewatia (Prithla):**

Will the Revenue & Disaster Management Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to declare village Prithla as a Sub-division; if so, the details thereof;

b) whether it is a fact that Prithla area comprises four major villages of district Faridabad i.e. Mohna, Chhainsa, Dayalpur and Fatehpur Billoch; and

c) whether there is also any proposal under consideration of the Government to declare a Sub-division at any one of these villages; if so, the details thereof?

To Construct 50 Bedded Hospital

***84 Sh. Satish Kumar Phagna (Faridabad NIT):**

Will the Health Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to construct a 50-bedded hospital in Sector-56 of Faridabad; and

b) if so, the action taken by the Government in this regard so far togetherwith the time by which the construction work of abovesaid hospital is likely to be completed ?

To Implement MSP for Desi Cotton

***85 Sh. Gokul Setia (Sirsa):**

Will the Agriculture & Farmers Welfare Minister be pleased to state: -

a) whether it is a fact that Desi cotton is not being procured by the Government at the Minimum Support Price (MSP), due to which farmers are shifting towards paddy cultivation, thereby aggravating the problem of water scarcity in the State; and

b) whether there is any proposal under consideration of the Government to implement MSP for Desi cotton or to provide incentive/support under the Bhavantar Bharpai Yojana to the Desi Cotton Farmers, on the lines of Millet (Bajra) crops to encourage farmers; if so, the details thereof?

Total Pending Amount of Compensation

***86 Ch. Aftab Ahmed (Nuh):**

Will the Revenue & Disaster Management Minister be pleased to state: —

a) the total amount of compensation disbursed by the Government for crop damage (Kharaba) in the State from the year 2022 to 2026 togetherwith the year-wise and district-wise details thereof; and

b) whether any amount of the sanctioned compensation is currently lying pending; if so, the details thereof togetherwith the details of Government employees responsible for such pendency alongwith the time by which it is likely to be disbursed to the affected farmers?

To Provide Inquiry Details of Dabwali Stadium

***87 Sh. Aditya Devilal (Dabwali):**

Will the Minister of State for Sports be pleased to state whether any inquiry has been conducted by the Government in regard to the stadium at Dabwali city; if so, the complete details thereof?

To Widen and Strengthen the road.

***88 Chaudhary Akram Khan (Jagadhari):**

Will the Public Works (B&R) Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to widen and strengthen the Chhachhrauli—Dadupur road;

b) if so, the present status of the above said proposal togetherwith the estimated cost alongwith the time by which the abovesaid proposal is likely to be materialized; and

c) if not, the reasons thereof ?

To Increase the Income Criteria of OBC Creamy Layer

***89 Sh. Chander Parkash (Adampur):**

Will the Chief Minister be pleased to state: -

a) whether it is a fact that Other Backward Class (OBC) Creamy Layer income limit was last increased in September 2019 from Rs. 6.00 lakhs per annum to Rs. 8.00 lakhs per annum and there is a provision in the Government Notification of 1993 to review and modify the income limit of Creamy Layer every 3 years keeping in view of price index; and

b) if so, whether there is any proposal under consideration of the Government to increase the income criteria of OBC Creamy Layer keeping in view the latest price index as inflation has increased a lot since the last increase till to date ?

Reasons for not Desilting the Rivers

***90 Smt. Pooja (Mullana):**

Will the Irrigation & Water Resources Minister be pleased to state the reasons for which the desilting work of the rivers Markanda, Begna and Tangri has not been conducted by the Government to increase the water-carrying capacity of these rivers?

Construction of the New Building of MC Office

***91 Sh. Mool Chand Sharma (Ballabgarh):**

Will the Urban Local Bodies Minister be pleased to state the present status of the construction of the new building for the office of Municipal Corporation Faridabad (MCF) in Ballabgarh?

To Draft a Service Security Bill

***92 Sh. Nikhil Madaan(Sonipat) :**
Sh. Bharat Bhushan Batra(Rohtak) :

Will the Higher Education Minister be pleased to state: -

a) whether there is any proposal under consideration of the Government to draft a "Service Security Bill" (Seva Suraksha Vidheyak) for contractual lecturers working in various State Universities of State; and

b) whether the Government intends to provide job security benefits to these university lecturers on the pattern of Extension Lecturers working in Government Colleges of State; if so, the details thereof?

To Construct New Water Works

***93 Smt. Savitri Jindal (Hisar):**

Will the Public Health Engineering Minister be pleased to state: -

a) whether it is a fact that a serious drinking water crisis occurs in Hisar city every year during the summer season; and

b) whether there is any proposal under consideration of the Government to construct new waterworks in Hisar city to solve the said problem; if so, the time by which the abovesaid proposal is likely to be materialized?

Details of Development Work at Shri Sheetal Mata Temple

***94 Sh. Kuldeep Vats (Badli):**

Will the Urban Local Bodies Minister be pleased to state: -

- a) the name of the company to which the tender for development works at Shri Sheetla Mata Temple, Gurugram was awarded togetherwith the sanctioned amount and total payment made so far;
- b) the reasons for which the cost of the said project has escalated to over ₹ 100 crore from the initial estimate of ₹ 50—60 crore;
- c) the actual physical progress of the work in percentage as on date; and
- d) the reasons for delay in appointing new board members despite the expiry of the previous board's tenure in January 2025?

To Start Nursing College

***95 Sh. Satpal Jamba (Pundri):**

Will the Medical Education & Research Minister be pleased to state: -

- a) whether it is a fact that the building of Guru Brahmanand Nursing College located in village Dherdu of Pundri Assembly Constituency is fully completed; and
- b) if so, the time by which the said college is likely to be formally started?

To Construct the Building of Nursing College

***96 Sh. Ram Kumar Gautam (Safidon):**

Will the Medical Education & Research Minister be pleased to state: -

- a) the year in which Nursing College of Safidon was opened;
- (b) whether it is a fact that the building of the said Nursing College has not been constructed so far; if so, the reasons thereof; and
- c) the number of Nursing Colleges opened in the State after the opening of the above-said Nursing College, whose buildings have since been constructed togetherwith the district-wise details thereof ;
- d) whether there is any proposal under consideration of the Government to construct the buliding of abovesaid Nursing College; and
- e) if so, the time by which its construction work is likely to be started?

To Construct an Underpass

***97 Sh. Bharat Bhushan Batra (Rohtak):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government for construction of an underpass on Kachcha Beri Road at the Railway Level Crossing;
- b) whether approval for the said underpass has been received from the Railways; if so, the details thereof;
- c) the total amount of budget allocated or proposed to be allocated by the Government for the construction of the said underpass; and
- d) the time by which the construction work of the said underpass is likely to be started and completed?

To Construct By-pass

***98 Sh. Anil Yadav (Kosli):**

Will the Public Works (B&R) Minister be pleased to state: -

- a) whether it is a fact that the by-pass of Kosli was announced 11 years ago;
- b) whether it is also a fact that despite granting land purchase powers to HPLPC for the construction of the Kosli Bypass, no concrete or physical progress has been made by the Government in the project even after two years; if so, the department/nodal agency and officers (with designation) responsible for such delay togetherwith the provisions of the Government for fixing responsibility and initiating penal action in cases of such delay;
- c) the level at which the project has been pending and the time since it is pending; and
- d) whether any revised or modified proposal is under consideration of the Government for the construction of abovesaid by-pass; if so, the action plan of the Government regarding the abovesaid project including its present status, estimated cost and estimated time limit?

To Construct the Building of Sub-Health Centres

***99 Sh. Yoginder Singh Rana (Assandh):**

Will the Health Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to construct new Government buildings for Sub-Health Centres falling under Civil Hospital, Assandh, which are presently functioning in rented, private or buildings belonging to other Departments/Panchayats;
- b) if so, whether the land is available for construction of a separate building for each of the abovesaid Sub-Health Centre; and
- c) the total number of abovesaid Sub-Health Centres which are presently functioning in rented or private buildings?

To Upgrade PHC as CHC

***100 Sh. Ashok Kumar Arora (Thanesar):**

Will the Health Minister be pleased to state: -

- a) whether there is any proposal under consideration of the Government to upgrade the Primary Health Centre (PHC) as the Community Health Centre (CHC) in village Amin of Thanesar Assembly Constituency; and
- b) if so, the time by which the abovesaid proposal is likely to be materialized?
